

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 21st September, 2013

No. 211 A: The services of Sri Dinesh Kumar Singh, O.S.D. (Judicial) to His Excellency the Governor of Jharkhand, Ranchi are recalled from the State Government and on his repatriation to the parent department, Sri Singh is transferred and posted as Principal District and Sessions Judge, Koderma.

By order of the Court
Sd/- A. V. Singh
Registrar General

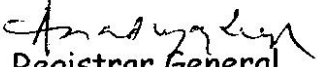
Memo. No. _____ /Apptt. Dated Ranchi, the 21st September, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/-A.V.Singh
Registrar General

Memo. No. 10064-77 /Apptt. Dated Ranchi, the 21st September, 2013

Copy forwarded to the Accountant General (A&E), Jharkhand, Ranchi / the Principal Secretary to His Excellency the Governor of Jharkhand, Raj Bhawan, Ranchi / the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary I/c, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Principal District & Sessions Judge I/c, Koderma / the Principal Judicial Commissioner, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) / the Registrar (Administration), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Court Project, the Joint Registrar-cum-PPS to Hon'ble the Chief Justice..... High Court of Jharkhand, Ranchi and Sri Dinesh Kumar Singh, O.S.D. (Judicial) to His Excellency the Governor of Jharkhand, Ranchi for information and needful.


Registrar General